

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. I.A. 4910/2023

I.A. 1591/2024

In

C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.

V/s.

Siti Networks Limited.

Appearance

For Applicant : Mr. Navroz Seervai, Sr. Adv. a/w. Adv. Raghav Gupta,
Adv. Treesa Ann Benny i/b. Wadia Ghandy & Co.

For RP : Mr. Davius Khambata, Sr. Adv. a/w. Adv. Pooja
Mahajan, Adv. Arveena Sharma, Adv. Vidhi Shah, Adv.
Shrishti Agnihotri, Adv. Karvamvir Khosla

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 4910/2023

Heard the arguments in part. List on **01.05.2024** at 4:00 PM.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)